

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154 of 2012

Dated : 5th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raj West Power Ltd. ... Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

**Counsel for the Respondent (s): Mr. P.N. Bhandari for Discoms
Mr. R. K. Mehta
Mr. R.R. Pathak for R-1**

ORDER

As agreed by the learned counsel for the parties, post the matter for
hearing on **31.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt